# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## ORDER

Dated, \_\_\_\_March, 2019

No. HCM II/44/2016/Estt/\_\_\_ In supersession of all previous orders,

Hon'ble the Chief Justice is pleased to constitute the following Committees comprising his

Lordship and Hon'ble Mr. Justice H.S.Thangkhiew:-

## Sub-Committee on the lines of the National Court Management System at State Level-

- (i). Hon'ble the Chief Justice Chairman
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew
- (iii). Advocate General, Govt. of Meghalaya.
- (iv). Registrar General, High Court of Meghalaya Member Secretary
- (v). Secretary to the Govt. of Meghalaya, Law Department
- (vi). State Informatics Officer, Meghalaya, Shillong.
- (vii).Smti. T.Yangi, Advocate, Shillong.

### 2. Buildings Committee in the High Court of Meghalaya -

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew

#### 3. Monitoring Committee for Priority Cases-

- (i). Hon'ble the Chief Justice-
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew

## 4 Committee for Designation of Senior Advocates in the High Court of Meghalaya-

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew
- (iii). Advocate General, Government of Meghalaya
- (iv).Shri.T.T.Diengdoh, Senior Advocate
- (v). Shri.A.Sarkar, Registrar (Judl) High Court of Meghalaya Secretary

## 5. Rule Committee in the High Court of Meghalaya-

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew

## 6.Coordination Committee-

- (i). Hon'ble the Chief Justice Chairman
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew Member
- (iii). The Chief Secretary or co-opt member such as the Additional Chief Secretary or the Principal Secretary to the Govt. of Meghalaya.
- (iv). The Registrar General, High Court of Meghalaya.
- (v). Secretary to the Govt. of Meghalaya, Law Department.
- (vi) . Secretary, Information Technology & Communication Department, Meghalaya.
- (vii). General Manager, BSNL, Meghalaya
- (viii). State Informatics Officer, National Informatics Centre, Shillong.

## 7. Committee for Recruitment of Grade-I Judicial Officers-

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew

## 8. Administrative Committee -

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew
- (iii). Registrar General Secretary

## 9. Committee for requirement of District Judges and other Judicial Officers-

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew
- (iii). Registrar General Secretary

## 10. Disciplinary Committee for al High Court Employees -

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew
- (iii). Registrar General Secretary

## 11. Finance Committee -

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew

### 12. Purchase Committee for Vehicles -

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew
- (iii). Registrar General Secretary

## 13. Computer Committee -

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr.Justice H.S.Thangkhiew

### 14. Meghalaya State Legal Services Authority -

- (i). Hon'ble the Chief Justice Patron-In-Chief
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew Executive Chairman

By order,

REGISTRAR GENERAL

Memo. No. HCM II/44/2016/Estt//38/A

Dated, Red March, 2019

Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for His Lordship's information.
- The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for His Lordship's information.
- 3. The Chief Secretary, Government of Meghalaya.
- 4. The Advocate General, Government of Meghalaya
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 6. State Informatics Officer, NIC, Meghalaya, Shillong.
- 7. Shri.T.T.Diengdoh, Senior Advocate, High Court of Meghalaya, Shillong.
- 8. Smti. T. Yangi, Advocate, Shillong.
- 9. Secretary, Information Technology & Communication Department, Meghalaya.
- 10. General Manager, BSNL, Meghalaya
- 11. The Registrars, High Court of Meghalaya for information.
- 12. The Central Project Coordinator, High Court of Meghalaya for information.
- 13. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
- 14. The Deputy Registrars, High Court of Meghalaya for information.
- 15. The Assistant Registrars, High Court of Meghalaya for information.
- 16. The PRO, High Court of Meghalaya for information
- The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 18. The Court Officers
- 19. Office File.

REGISTRAR GENERAL